



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-130/NCLAT/CHN BEN/2026

Dated: 18th Aug 2026

NOTICE

Please take notice that the following matters of Chennai Bench, which were earlier adjourned to their respective dates as indicated below, are advanced to be listed on 19.08.2026 and will be taken along with other EPFO matters.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Earlier fixed Date	Advanced Date
1.	Comp App (AT) (CH) (Ins) No. 347/2026 For Condone Delay IA No. 972/2026 For Amendment IA No. 973/2026 For Stay IA No. 974/2026	Employees' Provident Fund Organisation Vs Stellence Pharmscience Pvt Ltd (in CIRP) through its RP Naveen Kumar Jain	Mr. MS Viswanathan		08/09/2026	19/08/2026
2.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3	07/09/2026	19/08/2026

3.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024 For Direction IA No. 1158/2025	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3	29/09/2026	19/08/2026
4.	Comp App (AT) (CH) (Ins) No. 175/2022 For Stay IA No. 400/2022	Pranit Joshi, Regional Provident Fund Commissioner II,EPFO,Chennai Vs PRC International Hotels Pvt Ltd & Anr	Mr. PK Paneerselvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh R2	31/08/2026	19/08/2026
5.	Comp App (AT) (CH) (Ins) No. 179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors. WITH	Mr. K Panneer Selvam	Mr. Akash Srivastava R4	07/09/2026	19/08/2026
6.	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No. 490/2022	M. Vigneshwaran The Regional Provident Fund Commissioner II/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3 Mr. Akash Srivastava R4	07/09/2026	19/08/2026
7.	Comp App (AT) (CH) (Ins) No. 171/2022	Employees' Provident Fund Organization Vs G Madhusudan Rao, Liquidator of Servomax India Pvt Ltd WITH	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi	29/09/2026	19/08/2026

8.	Comp App (AT) (CH) (Ins) No. 172/2022	Employees' Provident Fund Organization Vs G Madhusudan Rao, Liquidator of Servomax India Pvt Ltd	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi	29/09/2026	19/08/2026
9.	Comp App (AT) (CH) (Ins) No. 36/2023 For Stay IA No. 132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu	24/09/2026	19/08/2026
10.	Comp App (AT) (CH) (Ins) No. 55/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office, Rep by its Recovery Officer Vs CA M Suresh Kumar, RP, Classic Knits India Pvt Ltd & 4 Ors	Mr. PK Panneer Selvam	Mr. I. Abrar MD. Abdullah - R2 Mr. Bhagavath Krishnan PMN- R3, R4	02/09/2026	19/08/2026
11.	Comp App (AT) (CH) (Ins) No. 226/2023 For Direction IA No. 26/2026	The Recovery Officer, Employees Provident Fund Organization Vs Sri Nagananthana Mills Ltd & Anr.	Ms. R Meenakshi		07/09/2026	19/08/2026
12.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd (in Liquidation) & Anr	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1	21/08/2026	19/08/2026

13.	Comp App (AT) (CH) (Ins) No. 290/2024 For Direction IA No. 761/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt Ltd, Rep by its Liquidator Rajesh Chillale & Anr	Mr. R Vishnu	Mr. VVSN Raju R2	18/09/2026	19/08/2026
14.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional & Anr	Mr. R Vishnu		31/08/2026	19/08/2026
15.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees,Regional Provident Fund Commissioner-II (Legal)Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr.	Mr. R Vishnu	Mr. G Sai Prasen R1	28/09/2026	19/08/2026
16.	Comp App (AT) (CH) (Ins) No. 356/2025 For Stay IA No. 1069/2025	The Recovery Officer/ The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd WITH	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah	31/08/2026	19/08/2026

17.	Comp App (AT) (CH) (Ins) No. 358/2025 For Exemption IA No. 1072/2025 For Stay IA No. 1074/2025	The Recovery Officer/ The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd & Anr	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah R1 Mr. B Dhanaraj R2	31/08/2026	19/08/2026
18.	Comp App (AT) (CH) (Ins) No. 486/2025 For Direction IA No. 1382/2025	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd	Mr. R Vishnu	Mr.AG Sathyanarayana	21/09/2026	19/08/2026
19.	Comp App (AT) (CH) (Ins) No. 488/2025 For Direction IA No. 1388/2025 To dispense with IA No. 1389/2025	Regional Provident Fund Commissioner-II, EPFO Vs Furnace Fabrica (India) Ltd, Rep by RP & Anr. WITH	Mr. R Vishnu	Menon & Mankava R2	10/09/2026	19/08/2026
20.	Comp App (AT) (CH) (Ins) No. 50/2026 For Stay IA No. 123/2026 To dispense with IA No. 125/2026	The Central Board of Trustees, Rep by Regional Provident Fund Commissioner-II, EPFO Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & Anr.	Mr. R Vishnu	Menon & Mankava R1	10/09/2026	19/08/2026
21.	Comp App (AT) (CH) (Ins) No. 289/2026 For Direction IA No. 813/2026 For Urgent Listing IA No. 815/2026	The Regional Provident Fund Commissioner, rep by EPFO Vs Raju Palanilkunnathil Kesavan, Liquidator Agasti and Associates & Anr.	Mr. R Vishnu	Mr. Pranava Charan R1	18/09/2026	19/08/2026

By order of Hon'ble Member (Judicial)
Chennai Bench

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